

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 211(ND)/2017

IN THE MATTER OF:

Mr. Ratan Lal Garg

... **APPLICANT / PETITIONER**

Vs

M/s Parmeshwar Buildtech Pvt. Ltd.

...

RESPONDENT

SECTION:

Under Section 98

Order delivered on 25.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

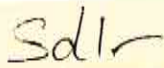
For the APPLICANT / PETITIONER :-

For the Corporate Debtor :-

ORDER

None was present for the parties. In the circumstances, the matter is posted for appearance of the petitioner on 22nd September, 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**